

Subhawati should take over him as their leader. In place of Shri Mulayam Singh, Smt. Phoolan Devi should take over and Ms. Chhabila ji should become leader of the Congress Party. I don't know whether the Communist party has any leader or not.

SHRI PRAMOD MAHAJAN : You have not given prominence to other women.

SHRI CHANDRA SHEKHAR : So, I feel if people are really sincere and serious this problem can be fully solved. But I don't think the Communist party has any women leader who belongs to backward classes also. I can understand why Shri Mahajan is taking interest, but I failed to understand why my old friend is showing this much interest.

So, Speaker, Sir, I very seriously say that it is not required in the House at all. Anyhow, all leading parties should implement it immediately and then see its impact in the entire country.

[English]

MR. SPEAKER : The Business Advisory committee is meeting today. I will again place the matter before the BAC.

The House stands adjourned for Lunch to meet again at Five Minutes past Fourteen of the Clock.

13.04 hrs.

The Lok Sabha then adjourned for Lunch till five Minutes past fourteen of the Clock.

14.14 hrs.

The Lok Sabha reassembled after lunch at Fourteen Minutes past Fourteen of the Clock

(Mr. Deputy Speaker in the Chair)

MATTER UNDER RULE 377

- (i) **Need for construction of a by-pass at Kuju on National Highway No.33 in Hazaribagh district, Bihar.**

[Translation]

SHRI MAHABIRLAL VISHWAKARMA (Hazaribagh) : Mr. Speaker, Sir, under Rule 377 I would like to say through you that National Highway No.33 passes through a place named (Kuju) in Hazaribagh District of South Bihar and hundreds of trucks and other vehicles pass through that road daily. The local people are under constant threat of accidents as well as diseases because of pollution because of lesser width of Kuju road.

I, therefore, request the Central Government to construct a by-pass at Kuju on Highway No.33.

[English]

- (ii) **Need to set up a Bench of High Court in Saurashtra region.**

[Translation]

SHRI RATILAL KALIDAS VERMA : The people of Saurashtra region have a long outstanding demand for setting up a High Court bench in Bhavnagar city in Saurashtra region. The demand has not been met so far.

The people of Kutch Saurashtra have to commute to Ahmedabad. The Bar Associations, Chamber of Commerce and various institutions of Bhavnagar and Saurashtra launched agitations and demonstrated on the roads with this demand. The Members of Parliament, Assembly and members of the local bodies of Saurashtra wrote letters, submitted memoranda in support of this demand but the same has not been fulfilled so far. If the demand is not met even now, the people may have to resort to making a demand for separate Saurashtra.

A separate High Court bench should be provided for Saurashtra in the same manner as High Court Benches have been set up during the last 10-20 years in U.P., Bihar, Maharashtra and other States of the country. When Saurashtra was a separate region it had a high Court, therefore, this demand is genuine and deserves to be fulfilled immediately.

- (iii) **Need to set up Biosphere Centres in National Parks to Protect Tigers**

[English]

SHRI K.P. SINGH DEO (Dhenkanal) : I would like to draw the attention of the Government of India to the increasing incidents of poaching of tigers in the country. After decimating the tiger population in most parts of Asia, poachers have now stepped up their activities in India.

Tigers are killed for commercial and medicinal purposes. Each and every part of a tiger's body is used for making some kind of traditional medicine or other. According to an estimate made in 1995 by the Worldwide Fund for Nature India (WWF), 32 to 40 tigers are killed every year for commercial purposes. Even the poachers making unauthorised entry into the project tiger areas are killing the tigers. Whether it is Shimilipal or Ranthambor or any other tiger reserve forest, such incidents are increasing every year. It is most unfortunate that the poachers are allowed to go scot-free.

Another factor that threatens the tiger's survival is a loss of its habitat. Approximately 1.15 million hectares of forests were lost in India from 1952 to 1980. Therefore, I urge the Government to conserve the habitat if we want to save the tigers from depletion. A biosphere centre is being set up at the famous Shimilipal forest.

Similar biosphere centres should be set up at the location of each and every national park. At the same time, I demand that the Mahanadi Gorge Sanctuary in Orissa should be converted into a National Park by including Padmatola and Tikrapara.

- (iv) **Need to take up the matter re: Construction of dams on rivers flowing down to Bihar from Nepal with the Nepalese Government**

[Translation]

SHRI NAWAL KISHORE RAI (Sitamarhi) : 'All the main subsidiary rivers flowing in Bihar to the north of the river Ganga originate in Nepal. Out of these rivers Gandak Bagmati, Kamla, Koshi and Adhwara Group of rivers pass through the plains of north Bihar due to which north Bihar is prone to severe floods every year causing huge loss of men and material. Non of the rivers on the Nepal border has high embankments due to which floods become all the more damaging. There is great need constructing high embankments in the plains of North Bihar in order to control floods. An Indo-Nepalese sub-commission had been set up on water resources. This Commission has shown no enthusiasm so far for the development of water resources.

The Central Government is, therefore, urged upon to solve the problem by holding early talks with the Nepalese Government for flood control and construction of high embankments in north Bihar.

- (v) **Re: Need to lay a New Railway Line between Ariyalur and Salem in Tamil Nadu**

[English]

SHRI A. RAJA (Perambalur) : Sir, Perambalur is the Headquarter of my constituency as well as for Perambalur Thiruvallavar district, which is newly constituted last year. The only district headquarter in Tamil Nadu which has not been touched by the railway line is Perambalur. Moreover, throughout my vast constituency, the railway track just crosses only at Ariyalur town which is 30 kms. away from Perambalur. Even at Ariyalur station express trains namely 'Pallavan', 'Pandian', 'Madure Mahal' and 'Vaigai' have no stoppage at all and as such there is not use for my constituency people by these trains.

Similarly another Taluk Headquarter as well as a Municipal Town, Turaiy of my constituency and another neighbouring Municipal Town Namakal which is having the large lorry operation in Tamil Nadu are also not yet connected by the Railway line. It is a long need and demand of my constituency for more than 50 years to connect these towns by a railway track without appreciation and action. I request the hon. Minister for Railways to take steps to lay a new railway line from Ariyalur to Salem connecting the towns Ariyalur, Perambalur, Turaiyar and Namakal urgently. And for the time being the express trains mentioned earlier may be

stopped at least for one minute at Ariyalur-Station which is giving more revenue than the other stations through both, passengers and goods.

- (vi) **Re: Need to include Sakri reservoir project of Bihar in the Ninth Five Year Plan and release adequate funds for its completion**

[Translation]

SHRI RAMENDRA KUMAR : From the upper Sakri reservoir project of Bihar, a total of 83,325 hectares of lands of Jumai, Shekhpura, Nalanda, Nawada, Hazaribagh and Giridih districts is proposed to be irrigated. This scheme has been approved by the T.A.C. of Central Water Commission. A sanction of Rs. 18.373 lakh has been received, in the light of the price index for the year 87-88. Due to non-availability of funds the work on the project has not been started. This scheme is in public interest.

The Government is, therefore, urged upon to include the upper Sakri reservoir project in the Ninth Five Year Plan.

- (vii) **Need to open more post offices in offices in Erandol Parliamentary Constituency Maharashtra**

[Translation]

SHRI ANNASAHIB M.K. PATIL : Sir, in my Parliamentary Constituency Erandol (Maharashtra), Specially in its Adivasi, backwards and rural area, post offices are situated at distances of about 4-5 kms. and at several places at distances of 15-20 Kms, due to which the inhabitants of this region have to face great difficulty and do without the postal facilities. These areas also face lack of Dak delivery. People receive their letters after several months due to which many youths are deprived of employment opportunities.

Therefore, through you I would urge upon the hon. Minister to issue orders for setting up more and more post offices in the rural, adivasi and backward areas in the Erandol Parliamentary Constituency of Maharashtra so that people may get the benefit of postal facilities.

- (viii) **Need to provide economic package to Himachal Pradesh on the lines of one provided to North-Eastern States**

[Translation]

SHRI K.D. SULTANPURI : Sir, Prime Minister Shri H.D. Deve Gowda toured the eastern States last month during which he announced package programmes everywhere for the schemes of the States and removing backwardness of those States, promising several crores of rupees for solving the problems of the States of that region for which his Government was praised of the hill regions of that area. But Himachal Pradesh was kept out of these announcements because this State is